

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 110/14, 111/14 & 109/14**

**Dated : 11<sup>th</sup> November, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of :**

**Appeal No. 110/14**

**BSES Rajdhani Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Paresh B. Lal**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1**

**Appeal No. 111/14**

**BSES Yamuna Power Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Paresh B. Lal**

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1**

**Appeal No. 109/14**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Sakya Singha Chaudhury  
Mr. Anand Srinivasan**

Counsel for the Respondent(s) : Mr. Dhananjay Baijal  
Mr. Nikhil Nayyar for R-1

**ORDER**

At the request of Learned Counsel for the Appellant, post the matter for hearing on 03<sup>rd</sup> December, 2014.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Pr/jps*